

related violence, scholarship to orphans affected by militancy, return rehabilitation package for Kashmiri migrants, strengthening of people-to-people contacts across the LoC, promotion of cross LoC trade, balanced economic development of the State, to bring in greater efficiency, transparency and accountability in to the systems and processes of governance in the state etc. The key recommendations having impact on well being of various segments in the state of Jammu and Kashmir have been implemented.

(c) The overall situation in the State of Jammu and Kashmir has shown significant improvement in the recent years and action to further consolidate the same is being continuously taken. However, a resolution of the Kashmir problem involves multi-faceted approach to address the issue besieging the State such as terrorism, infiltration, Pakistan factor, political polarization etc. The Government have initiated several actions from time to time for resolving the above issues emanating from the domestic and external factors. Towards the domestic front, the Government in tandem with the State Government have adopted a multi-prolonged approach to contain cross border infiltration in Jammu & Kashmir, which includes, *inter-alia*, strengthening of border management and multi-tiered and multi-modal deployment along international border/line of control and infiltration routes, improved intelligence and deployment of CAPFs to assist the State police force in maintaining law and order, operational coordination and pro-active action against the terrorists within the State. Adequate security forces have been deployed on the border to prevent infiltration of militants. The counter infiltration efforts are reviewed periodically at various levels in the State Government and in the Central Government.

During the bilateral talks held between the Prime Ministers of India and Pakistan following the swearing-in ceremony of the Indian Government in May 2014, it was agreed that Foreign Secretaries of both the countries would get in touch to explore the possibility of how to move bilateral relations between the two countries forward. Prime Minister further emphasized the importance of maintaining peace and tranquility at the borders and upholding the sanctity of the Line of control (LoC).

Increase in remuneration to SPOs in Jammu and Kashmir

2186. SHRI G.N. RATANPURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the year-wise details of security related expenditure claimed by Jammu and Kashmir (J&K) Government and actually reimbursed by Central Government during the last three years;

(b) the numbers of Village Defence Committee (VDC) members and Special Police Officers (SPOs) engaged in J&K, district-wise and year-wise during the last three years;

(c) whether the Central Government will increase remuneration of SPOs as recommended by J&K Government and if so, by when; and

(d) whether few battalions of police have decided to recruit all eligible PSOs as constables?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) Under the Security Related Scheme (SRE), the funds are released to State Government on reimbursement basis i.e. 60% of the claims of the State Government are reimbursed before audit and the balance 40% on receipt of the audit report. The details of Security Related Expenditure (SRE) claimed for re-imbursement by the State Government under SRE(Police) and SRE(Relief & Rehabilitation) and amount reimbursed by the Government during the last three years is given below:

(₹ in crore)

Year	SRE (Police)		SRE(Relief & Rehabilitation)	
	Claim of State Government	Amount reimbursed by Government of India	Claim of State Government	Amount reimbursed by Government of India
2011-12	373.92	342.27	130.39	111.60
2012-13	352.00	259.78	189.12	94.90
2013-14	368.61	286.80	232.22	151.87
2014-15	0	174.53*	0	103.03*
TOTAL	1094.53	1063.38	551.73	461.4

* Backlog of the previous years

(b) The information is being collected and will be laid on the Table of the House.

(c) The proposal of State Government of J&K to increase remuneration of SPOs is under consideration.

(d) No, Sir.

Slow pace of roads construction along with China border

†2187. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that strategically important roads of the country along with

†Original notice of the question was received in Hindi.